

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 127**

**IA(I.B.C)/905 (CH)2024**  
**In**

**CP (IB) No. 17/Chd/J&K/2021**  
**(Main Matter on 30.04.2024)**

**IN THE MATTER OF:**  
**Jammu Kashmir Bank**

**...Petitioners**

**Versus**

**Puneet Resutra**

**...Respondent**

**Under Section: 95(1), IBC 2016 & 99**

**Order delivered on 08.04.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 29.05.2024.

Sd/-

**Court Officer**